

Annexure – 4

Name of the corporate debtor: S V EQUIPMENTS PRIVATE LIMITED ; Date of commencement of CIRP 21-06-2022 List of creditors as on:14/07/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | |
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N Sreedhar

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